

SECTION XI-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) Nos. 24601-24603 OF 2015

WITH
PRAYER FOR INTERIM RELIEF.

MUKKOM MUSLIM ORPHANAGE

...Petitioner

Versus

UNION OF INDIA & ORS. ETC.

...Respondents

OFFICE REPORT

The matters above-mentioned were listed before the Court of Ld. Registrar on 16th December, 2016, when the following inter alia Order was passed:-

“XXXXXXXXXX

SLP(C) No. 24601-24603/2015

The appearing respondents have failed to file the counter affidavit within the period stipulated under the rules.

Four weeks time as last chance is given to the Ld. Counsel for the petitioner to comply with the terms of the order dated 15.11.2016 of this Court in respect of the respondent Nos. 3 & 4.

In respect of respondent No. 4, dasti in addition is permitted to be served through the concerned Ld. Standing counsel and proof be filed within four weeks. List on 31.01.2017.”

It is submitted for the information of the Court of Ld. Registrar that Counsel for the petitioner has on 02.01.2017 filed affidavit of dasti service in respect of Respondent Nos. 3 and 4. Mr. Krishnanand Pandey, Advocate has filed Vakalatnama/Appearance on behalf of Respondent No. 3 but has not filed counter-affidavit so far but. No one has entered appearance on behalf of Respondent No. 4 so far.

It is further submitted that Mr. G. S. Makker has on 24.12.2016 filed counter-affidavit on behalf of Respondent No. 18.

Service of show cause notice is complete

The matters above-mentioned are listed before the Court of Ld. Registrar with this report.

Dated this the 27th day of January, 2017.

ASSISTANT REGISTRAR

Copy to:

1. Mr. Zulfiker Ali P.S., Adv. (125, Lawyer's Chambers)
2. Mr. B.V. Balram Das, Advocate (Central Agency)
3. Mr. Satya Mitra, Advocate (Bar Assn.)
4. Mr. S.N. Terdal, Advocate (Central Agency)
5. Mr. Ramesh Babu M.R., Adv. (407 New Lawyers Chambers)
6. Ms. Lakshmi N. Kaimal, Adv. (Bar Association)
7. Mr Samir Ali Khan, Adv. ((308, C.K.D. Chamber)
8. Mr. G. Prakash, Adv. (128, New Lawyer's Chambers)
9. Mr. Parijat Sinha, Adv. (5, Old Lawyer's Chambers)
10. Mr. V. K. Biju, Adv. (47 Lawyer's Chamber)
11. Mr. Senthil Jagadeesan, Adv.(212, New Lawyer's Chambers)
12. Mr. Ranjit Kumar, Advocate (Bar Association)
13. Mr. Abhinav Mukerji, Advocate (Bar Association)
14. Mr. M.K. Maroria, Advocate (Central Agency)
15. Mr. Krishnanand Pandey, Advocate (14, Lawyer's Chambers)

ASSISTANT REGISTRAR

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